

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/265/2022 IA (IBC)/198/2021 in CP (IB) No.620/9/HDB/2018
NAME OF THE COMPANY	Smartec Build Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Vivek Bansal
NAME OF THE RESPONDENT(S)	Smartec Build Systems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA(IBC)/265/2022

It is reported that the matter is already disposed of.

IA(IBC)/198/2021

At the request of the Counsel, post on 25.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)